

- (1)(i) Review by the Government of the working of the National Minorities Development and Finance Corporation, New Delhi, for the year 1994-95.
- (ii) Annual Report of the National Minorities Development and Finance Corporation, New Delhi, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General therein.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1364/97]

- (3) A copy the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Rules, 1996 (Hindi and English versions) published in Notification No. S.O. 908(E) in Gazette of India dated the 31st December, 1996 under sub-section (3) of section 73 of the person with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995.

[Placed in Library. See No. LT-1365/97]

Economic Survey-1995-96

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : Sir, I beg to lay on the Table a copy of the 'Economic Survey-1995-96' (Hindi and English versions).

[Placed in Library. See No. LT-1366/97]

Statement explaining reasons for not laying the Annual Report and Audited Accounts of the State Farms Corporation of India, New Delhi

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : Sir, I beg to lay on the Table :

- (1) A copy of the statement (Hindi and English versions) explaining reasons for not laying the annual report and Audited Accounts of the State Farms Corporation of India, New Delhi, for the year 1995-96 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. LT-1367/97]

- (2) A copy of the Fertiliser Control (Amendment)

Order, 1997 (Hindi and English versions) published in Notification No. S.O. 57(E) in Gazette of India dated the 22nd January, 1997 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-1368/97]

Review by the Govt. of the Working of the Karnataka Meat and Poultry Marketing Corpn. Ltd., Bangalore for the year 1995-96 and Annual Report and Audited Accounts etc.

[Translation]

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUBANS PRASAD SINGH) : Sir, I beg to lay on the Table :

- (1) A copy each of the following paper (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
- (i) Review by the Government of the working of the Karnataka Meat and Poultry Marketing Corporation Limited, Bangalore, for the year 1995-96.
- (ii) Annual Report of the Karnataka Meat and Poultry Marketing Corporation Limited, Bangalore, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1369/97]

Notification of the Border Security Force Sub-Inspector General Duty (Group C Posts) Recruitment Rules, 1994 etc.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : Sir, I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 141 of the Border Security Force Act, 1968 :
- (i) The Border Security Force Sub-Inspector General Duty (Group 'C' Posts) Recruitment Rules, 1994 published in Notification No.